

F. No. J-11014/1/2015-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section

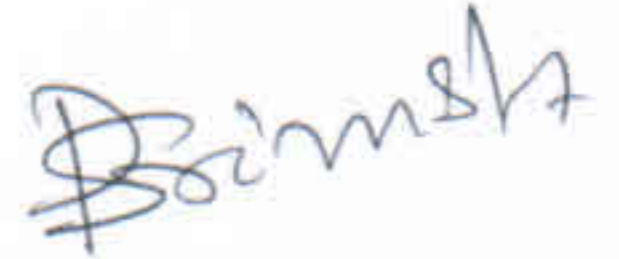
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Shastri Bhawan, New Delhi,  
Dated 1<sup>st</sup> May, 2017

ORDER

The President is pleased to accept the resignation of **Shri Rohit Baban Deo**, Assistant Solicitor General of India for Bombay High Court's Bench at Nagpur with immediate effect.

2. Hindi version of this order will follow.



(R. K. Srivastava)  
Deputy Legal Advisor

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. The Incharge, Branch Secretariat, Mumbai.
3. All the Asstt. Solicitor General in various High Courts.
4. The Registrar of Bombay High Court's Bench at Nagpur.
5. The Accountant General for the State of Maharashtra.
6. Shri Rohit Baban Deo, Advocate (ex-Asstt. SGI, Bombay High Court, Nagpur Bench).
7. The Cash (LA) Section, Department of Legal Affairs, with request to stop the retainership fee to Shri Rohit Baban Deo, Advocate with effect from the date of this order.
8. The Pay & Accounts office, Department of Legal Affairs, New Delhi.s
9. Hindi unit, D/o Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.
11. NIC for uploading on the website.



for (D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945